

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

COCP No.1/Chd/Hry/2018

IN

CP No. 253/Chd/Hry/2017

In the matter of:

Anuj Mittal

...Petitioner

Versus

Expedient Healthcare Marketing
Pvt. Ltd.& Ors.

...Respondents

Present: Mr. Sumit Pahwa and Mr. Varun Sharma, Advocates
for the petitioner.
None for the respondents.

This application has been filed claiming violation of the order dated
15.01.2018 passed in CP No.253/Chd/Hry/2017. Notice to the respondents
for 05.03.2018, the date already fixed. Notice 'Dasti' only.

Sd/-

(Justice R.P. Nagrath)
Member (Judicial)

February 13, 2018
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